

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 241 of 2016 &
IA NOS. 520 AND 361 OF 2016**

Dated: 10th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Adani Power Maharashtra Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Nishtha Kumar
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1
Ms. Ramni Taneja for R.2
Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R.3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.05.2017.**

**(I. J. Kapoor)
Technical Member**
ts/kt

**(Justice Ranjana P. Desai)
Chairperson**